

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)
LOK SABHA
UNSTARRED QUESTION NO. 2996
(TO BE ANSWERED ON 16.03.2016)

MISUSE OF OFFICIAL E-MAILS

2996. SHRI K. ASHOK KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has cautioned its employees against using the official e-mail service for sending personal messages or any content involving language that is derogatory to religion, caste and ethnicity or against national interest;
- (b) if so, the details thereof;
- (c) whether the Government has cited ten examples of inappropriate use of official e-mail service that could invite action against an employee; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d) : The information is being collected and will be laid on the table of the House.
